

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

M.A. No.219 of 2000
(O.A. No. 1189 of 1992)

Date of order: 27.07.2000

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. G.S. Maingi, Administrative Member

UNION OF INDIA & ORS.
(A.S.I.)

VS

GOVINDAN PUSHKARAN

For the Applicant : Mr. C.R. Bag, counsel
Mr. K. Sarkar, counsel

For the Respondents : Mr. S. Ghosh, counsel

O R D E R

D. Purkayastha, JM

Mr. Bag, learned advocate appearing on behalf of the applicants/official respondents submits that the official respondents have complied with the order of this Tribunal by setting aside the impugned order involved in this case and the original applicant has been given the benefits of the judgment by an order dated 24.4.2000 bearing No.F.12-6/92/CH.Desk/A&A issued by the Secretary to the Govt. of India and the appellate authority, (Annexure 'X2'). Accordingly the MA is disposed.

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MEMBER (A)

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MEMBER (J)